

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).29665/2012

RAM KUMAR

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P., LUCKNOW & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 29/08/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vivek Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

None appears.
List on 20.9.2013.

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|(M.K. Hanjura)
|Registrar

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